

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.673 OF 2001

SONALI MUKHERJEE

Appellant (s)

VERSUS

UNION OF INDIA

Respondent(s)

(With office report)

With Criminal Appeal Nos.835-836 of 2002

(With office report)

Date: 20/07/2009 These Appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Ms. V.D. Khanna,Adv.

Mr. R. Nedumaran,Adv.

For Respondent(s)

Mr. T. Harish Kumar,Adv.

Mr. V.G. Pragasam,Adv.

Ms. V.D. Khanna,Adv.

UPON hearing counsel the Court made the following
ORDER

Not to be taken up this week.

[T.I. Rajput]

A.R.-cum-P.S.

[Savita Sainani]

Court Master

[N.B.: These appeals are stated to be listed before

st

this Court on 21 July, 2009, as Item No.106]